

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 07.09.2021(TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 133/2021	Ergomax India P Limited V The Registrar, NCLT, Bengaluru and 2 others	K. Gaurav Kumar Alpha Jain	
2.	Comp App (AT)(CH) (Ins) No. 136/2021	M/s Dyanamic Engineers Limited V M/s. Muhlenbau Equipments P Limited & anr	Rakesh Mohan Sharma PCS	

3.	Comp App (AT)(CH) (Ins) No.96/2021	GE Capital Global energy Investments BV Vs SEW & Prasad Jointventure & anr	Tine Abraham Dwarakesh Prabhakaran	Avinash Krishnan Ravi Nitin Pavluri
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For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp.App (AT)(CH) (Ins) No. 203/2021	St. Antonys Medical Distributors V PVS Memorial Hospital Pvt Ltd & 2 Ors	Hari Radhakrishnan G Derrick Sam	
5.	Comp.App (AT)(CH) (Ins) No. 204/2021	MPT Sweden AB & Anr V Tecknoweld Alloys (Overseas) Pvt Ltd	Anand Sashidharan Pavithra Kabi	
6.	Comp.App (AT)(CH) (Ins) No. 205/2021	State Tax officer V Bijoy Prabhakaran Pulipra	E.K. Kumaresan	
7.	Comp.App (AT)(CH) (Ins) No. 206/2021	Syenery Associates V Bijoy Prabhakaran Pulipra & Anr	Harikumar G Nair Ramalingam VA	

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 166/2021	Committee of Creditors of Meenakshi Energy Ltd V Consortium of Prudent Arc & Vizag Minerals and Logistics P Ltd & anr	Edward James	Joy Saha -R1 Ravishankar Devara Konda-R2
9.	Comp App (AT)(CH) (Ins) No. 174/2021	Ravi Sankar Devarakonda RP of Meenakshi Energy Limited V Consortium of Prudent Arc Limited & Vizag Minerals & Logistics Private Limited & Anr	J. Sagar Associates	Rubaina Khatoun -R1 Bishwajit Dubey -R2

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	Comp.App (AT)(CH) (Ins) No. 215/2021	Amlika Mercantile Pvt Ltd. V Key Trade AG & 2 Ors.	Anirudh Krishnan Adarsh Subramaniam	Bharadwaj -R1

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	TA No. 12/2021 (Comp App (AT)(Ins) No. 421/2020)	Bulusu Bhanu Teja V Vance & Health Pharmaceuticals P Ltd & anr	Mullappudi Rambabu N. Eswara Rao Nanduri	Seshatalpa Sai Bandaru -R1 Tushar singh Parthasarathy Bose - R2

For Directions (Completion of Pleadings/filing of convenience compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	TA No. 89/2021 & 90/2021 (Comp App (AT)(Ins) No. 791/2020 & 926/2020)	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr.	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1

Copy to:

By the order of Hon'ble Member (J)

1. Notice Board

2. Website: www.nclat.nic.in

(Chennai Bench)

For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500CELL : 94446872462.Court Officer - PH No. : 044-2888 0450CELL : 9445892169